



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

28th August, 2023

Total Question - 20

To Widen the Road

***21 Smt. NIRMAL RANI (Ganaur):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to widen the Ganaur-Shahapur road MDR-121 falling under the Ganaur Assembly Constituency from 7 meter to 10 meter; if so, the details thereof?

Digging and Cleaning of Markanda River

***22 Sh. RAM KARAN (Shahbad):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the Baba Markanda river flows through the Shahabad Assembly Constituency (District Kurukshetra) and the work of digging and cleaning of the said river has not been carried out for the last many years; if so the reasons therefor;

b) whether it is also a fact that due to reasons like not conducting the cleaning and digging work in rainy season the river flows over the danger mark and floods the whole area; and

c) if so, whether there is any proposal under consideration of the Government to prevent the said problem in future togetherwith the details thereof?

Construction Work of Hospital Building

***23 Sh. SUBHASH SUDHA (Thanesar):**

Will the Health Minister be pleased to state:-

a) whether it is a fact that new building will be constructed in place of old building of LNJP Hospital, Kurukshetra in accordance with the Hon'ble Chief Minister announcement no. 10190 dated 04.06.2015; and

b) if so, the reasons for not starting the said construction work so far togetherwith the time by which the abovesaid building is likely to be constructed ?

Recruitment Process of Doctors

***24 Sh. BISHAN LAL SAINI (Radaur):**

Will the Health Minister be pleased to state whether the recruitment process of doctors had been started by the department in State; if so, the total number of doctors who have joined their duty so far togetherwith the percentage of joining and remaining thereof?

To Construct the Roads

***25 Smt. SEEMA TRIKHA (Badkhal):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct the roads of Green Field Colony; and

b) if so, the time by which the abovesaid roads are likely to be constructed?

To Compensate the Loss of Houses

***26 Sh. INDU RAJ (Baroda):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the water has been accumulated in approximately all the villages of Baroda Assembly Constituency due to excessive rain and as a result of which cracks appeared in many houses and many other houses has been completely damaged;

b) if so, whether any survey for the abovesaid damaged houses has been conducted by the Government togetherwith the details thereof; and

c) whether there is any proposal under consideration of the Government to compensate the loss of abovesaid houses; if so, the extent of amount fixed for such compensation togetherwith the time by which the said compensation is likely to be provided to the owners of abovesaid houses?

To Open a Women College

***27 Sh. AMARJEET DHANDA (Julana):**

Will the Higher Education Minister be pleased to state:-

a) whether it is a fact that there is a co-education college in Julana in which there are 240 seats for Arts stream and due to limited seats all the eligible candidates are not been able to get admission in said college as a result of which the students of Julana town and its adjacent villages have to go to other cities to get education ;

b) whether it is also a fact that a request has been sent by the Principal of abovesaid college to the Government to increase the seats and to provide basic amenities in the said college; if so, the time by which the said request/demand is likely to be fulfilled by the Government; and

c) whether there is any proposal under consideration of the Government to open a Women College in Julana town or in any of its adjacent villages as the Panchayats are also ready to provide land for the said college togetherwith the time by which the abovesaid college is likely to be opened?

Pollution Level of Solid Waste Plant

***28 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Environment, Forests & Wildlife Minister be pleased to state:-

- a) whether it is a fact that a solid waste plant is situated at Dadri road in Bhiwani city and its pollution level is not more than the prescribed limit and is safe for the nearby population of urban area;
- b) whether any inspection of the plant has been conducted by the Government to check if the pollution level of abovesaid plant is appropriate for the nearby colonies as per the NOC issued by pollution department; and
- c) if so, the details thereof?

To Construct a Bridge

***29 Sh. SITA RAM YADAV (Ateli):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct a bridge from Rewari T-Point to Ateli T-Point on the Rewari to Mahendergarh road keeping in view of the heavy traffic on the said road?

To Construct a Para-Medical College

***30 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Medical Education and Research Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct a Para-Medical College in Jind City; and
- b) if so, the time by which the said college is likely to be constructed togetherwith the details of the phases of the abovesaid project which have been completed so far?

To Construct the Road

***31 Sh. DEEPAK MANGLA (Palwal):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the work of lining the Palwal distributary is in process and the said distributary exits on Sohna road by passing through Kailash Nagar, Mohan Nagar, Maharana Pratap Colony, Radha Colony, Shiv Colony and HUDA in Palwal Municipal Council area and with its adjacent area approximately 20 feet road could be constructed as a result of which the traffic coming from Sohna side will be diverted outside without entering in to the city; and

b) if so, whether there is any proposal under consideration of the Government to construct the abovesaid road togetherwith the details thereof?

To Provide Ownership Rights

***32 Sh. DURA RAM (Fatehabad):**

Will the Development and Panchayats Minister be pleased to state the time by which the ownership rights of their land are likely to be given to the residents of the Dhakka Basti of Bhattu village as they have been living in said basti for many years and they have electricity, water, identity card, aadhar card and all other facilities?

To Solve the Problem of Flood

***33 Shri CHIRANJEEV RAO (Rewari):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that chemical mixed water with rain water enter the Dharuhera town from Bhiwadi and floods the parks, Sector-4 and 6 of Dharuhera; and

b) if so, the steps taken by the Government to solve the above said problem?

Information Regarding Meri Fasal Mera Byora

***34 Ch. AFTAB AHMED (Nuh):**

Will the Agriculture and Farmers Welfare Minister be pleased to state the

following information regarding Meri Fasal Mera Byora portal:-

- a) the area of the land registered in relation to crops on Meri Fasal Mera Byora during the last three years in State;
- b) the extent of amount released to the farmers togetherwith the item-wise details thereof alongwith the detailed list thereof ; and
- c) the total number of cases of abovesaid registration which have been found fake/false togetherwith the action taken thereon ?

To Appoint Doctors and Para Medical Staff

***35 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Medical Education & Research Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to appoint any Neurosurgeon, Oncologist and Cardiologist in BPS Mahila Medical College of Khanpur Kalan; if so, the time by which the abovesaid doctors are likely to be appointed ;and
- b) Whether there is any proposal under consideration of the Government to appoint the Doctors and Para Medical staff as per MCI Norms in abovesaid college together with the details thereof?

To Set-up the Labs

***36 Rao DAN SINGH (Mahendragarh):**

Will the Higher Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to set-up the labs of Physics, Chemistry and Biology in Mahendragarh College; and
- b) if so, the time by which the abovesaid labs are likely to be set-up?

Total Pending Amount of Compensation of the Farmers

***37 Sh. AMIT SIHAG (Dabwali):**

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) the assembly wise and years wise premium collected under the Fasal Bima Yojana for the years 2020 to 2023 from the farmers of Sirsa District;

b) the assembly wise and years wise amount of compensation provided to the farmers of Sirsa district by the concerned insurance company in the years 2020 to 2023 ; and

c) the total amount of compensation and the number of farmers whose compensation is still pending against the concerned insurance company for the years 2020 to 2023 in Sirsa District togetherwith the years wise, village wise and individual wise details of the abovesaid pending compensation in Dabwali Assembly Constituency?

Number of Deaths due to Heart Attack/Heart Failure

***38 Sh. JAIVEER SINGH (Kharkhoda):**

Will the Health Minister be pleased to state the number of deaths caused due to the heart attack/heart failure in State during this year alongwith the reasons therefor?

To Conduct the Work of Digging the Saraswati River

***39 Sh. MEWA SINGH (Ladwa):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to conduct the work of digging the Saraswati River and to remove the illegal bridges constructed thereon; if so, the time by which the said works are likely to be completed so that thousands of acres of crops in Kurukshetra district could be protected from flood ?

To Extend the Area of MC

***40 Sh. DHARAM SINGH CHHOKER (Samalkha):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the Durga Colony, New Durga Colony, Sita Ram Colony, back side area of Gandhi Colony and Vikash Nagar (Eastern Part),

Tara Enclave, Mayur Vihar up to Pawati village, Pritam pura near railway line, Shastri Colony, Chulkana road, Sanshi colony across the line, Hanuman Basti across the line, Bharat colony across the line, Rajasthan colony across the line, Rajeev Colony across the line, Charak Colony, Jaurasi road, Eastern part of Officer colony, Eastern part of Panchwati Colony and Shastri Colony near Bhapra village of Municipal Committee, Samalkha are not regular;

b) if so, whether there is any proposal under consideration of the Government to extend the area of Municipal Committee, Samalkha so that the said colonies could be regularized; and

c) whether any announcement to extend the area of the city was made by the Hon'ble Chief Minister in the year 2017 which has not been completed so far; if so, the time by which the said announcement is likely to be completed?

Chandigarh.

Dated: The 28th August, 2023.

R.K. Nandal,

Secretary.